## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

## LOK SABHA UNSTARRED QUESTION NO.91 TO BE ANSWERED ON 25.04.2016

# Affiliation with CBSE

91. SHRI HARISH MEENA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of private schools who have approached Central Board of Secondary Education for their affiliation during the last three years and the number of schools affiliated during the said period, State and district-wise;

(b) the number of schools denied/kept on hold for affiliation, State and districtwise; and

(c) the criteria followed by the Government for giving or denying affiliation to the schools?

# ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a)& (b): State-wise details of the number of private schools that applied for affiliation and number of schools for which affiliation was granted/rejected/kept on hold during the last three sessions i.e. 2013-14, 2014-15 and 2015-16 are given in the statement annexed. The district-wise details are available on the website cbse.nic.in.

(c) : Applications for affiliation are scrutinized on the following essential criteria -

(i) School should be recognized by the State Government or the application should be forwarded by the States Government, or the school should have a No Objection Certificate from the State Government.

(ii) The School should be run/managed by a Society or Trust or Company registered under section 25 of the Companies Act, 1956 or the Congregation or other Religious Body controlling the Society/Trust/Company registered u/s 25 of the Companies Act, 1956.

(iii) The Trust or Society or Company registered under Section 25 of the Companies Act, 1956 and management running the school should be of non-proprietary character.

(iv) The School must have required land and building constructed on a part of land and proper playground on the remaining land.

(v) The school should have well qualified staff as per the norms of the Board.

(vi) The school in India must pay salaries and admissible allowances to the staff not less than the corresponding categories of employees in the State Government schools or as per scales etc. prescribed by the Government of India or as per the conditions laid down by the State Government. The schools outside India should pay salaries not lower than those of the teachers in government schools in that country or not less than the salaries and foreign allowances payable to Kendriya Vidyalaya Sangathan (KVS) teachers, if officially posted to that country.

\* \* \* \* \*

## LOK SABHA ADMITTED UNSTARRED QUESTION NO. 91 FOR 25.04.2016 REGARDING "AFFILIATION WITH CBSE" ASKED BY HON'BLE M.P. SHRI HARISH MEENA.

CENTRAL BOARD OF SECONDARY EDUCATION STATE WISE STATUS OF PROVISIONAL AFFILIATION (2013-14) SESSION

State	Applied	Granted	Rejected	On hold
ANDAMAN & NICOBAR	3	1	2	0
ANDHRA PRADESH	71	36	33	2
ARUNACHAL PRADESH	9	4	4	1
ASSAM	18	12	4	2
BIHAR	95	73	20	2
CHANDIGARH	4	2	2	0
CHATTISGARH	36	21	14	1
DELHI	35	28	7	0
FOREIGN SCHOOLS	24	20	4	0
GOA	3	2	0	1
GUJARAT	56	36	17	3
HARYANA	93	53	39	1
HIMACHAL PRADESH	27	17	8	2
JAMMU & KASHMIR	14	2	11	1
JHARKHAND	24	15	8	1
KARNATAKA	97	51	41	5
KERALA	154	105	46	3
LAKSHADWEEP	1	0	1	0
MADHYA PRADESH	121	82	34	5
MAHARASHTRA	130	64	54	12
MANIPUR	10	5	4	1
MEGHALAYA	1	0	1	0
NAGALAND	1	0	1	0
ORISSA	43	17	24	2
PONDICHERRY	3	1	1	1
PUNJAB	96	73	22	1
RAJASTHAN	83	56	26	1
SIKKIM	3	0	3	0
TAMILNADU	172	120	50	2
TRIPURA	5	4	1	0
uttar pradesh	326	205	114	7
UTTARANCHAL	51	22	29	0
WEST BENGAL	33	19	14	0
	1842	1146	639	57

#### LOK SABHA ADMITTED UNSTARRED QUESTION NO. 91 FOR 25.04.2016 REGARDING "AFFILIATION WITH CBSE" ASKED BY HON'BLE M.P. SHRI HARISH MEENA.

### CENTRAL BOARD OF SECONDARY EDUCATION STATE WISE STATUS OF PROVISIONAL AFFILIATION (2014-15) SESSION

State	Applied	Granted	Rejected	On hold
ANDAMAN & NICOBAR	6	1	5	0
ANDHRA PRADESH	59	42	13	4
ARUNACHAL PRADESH	10	4	5	1
ASSAM	16	9	6	1
BIHAR	121	80	23	18
CHANDIGARH	27	14	8	5
CHATTISGARH	0	0	0	0
DADAR & NAGAR HAVELI	1	0	1	0
DELHI	20	18	2	0
FOREIGN SCHOOLS	8	6	0	2
GOA	2	2	0	0
GUJARAT	51	34	17	0
HARYANA	101	80	15	6
HIMACHAL PRADESH	16	6	7	3
JAMMU & KASHMIR	8	5	3	0
JHARKHAND	25	20	3	2
KARNATAKA	108	86	10	12
KERALA	126	96	24	6
MADHYA PRADESH	83	62	14	7
MAHARASHTRA	108	67	25	16
MANIPUR	4	1	2	1
MEGHALAYA	1	0	0	1
MIZORAM	2	1	1	0
ORISSA	32	20	9	3
PONDICHERRY	3	2	1	0
PUNJAB	82	64	12	6
RAJASTHAN	91	59	22	10
TAMILNADU	127	105	17	5
TRIPURA	6	3	2	1
uttar pradesh	270	189	62	19
uttarakhand	38	33	3	2
WEST BENGAL	28	22	4	2
	1580	1131	316	133

#### LOK SABHA ADMITTED UNSTARRED QUESTION NO. 91 FOR 25.04.2016 REGARDING "AFFILIATION WITH CBSE" ASKED BY HON'BLE M.P. SHRI HARISH MEENA.

### CENTRAL BOARD OF SECONDARY EDUCATION STATE WISE STATUS OF PROVISIONAL AFFILIATION (2015-16) SESSION

State	Applied	Granted	Rejected	On hold
ANDAMAN & NICOBAR	1	0	0	1
ANDHRA PRADESH	93	48	13	32
ARUNACHAL PRADESH	2	1	1	0
ASSAM	21	12	6	3
BIHAR	79	33	16	30
CHANDIGARH	2	0	2	0
CHATTISGARH	27	14	8	5
DADAR & NAGAR HAVELI	3	1	0	2
DELHI	19	8	3	8
FOREIGN SCHOOLS	13	7	2	4
GOA	2	1	1	0
GUJARAT	63	27	19	17
HARYANA	134	90	13	31
HIMACHAL PRADESH	31	17	10	4
JAMMU & KASHMIR	15	6	6	3
JHARKHAND	48	16	23	9
KARNATAKA	190	72	69	49
KERALA	73	33	24	16
MADHYA PRADESH	122	60	17	45
MAHARASHTRA	178	63	60	55
MANIPUR	7	1	1	5
NAGALAND	4	2	1	1
ORISSA	33	17	7	9
PONDICHERRY	3	1	0	2
PUNJAB	141	90	28	23
RAJASTHAN	97	53	18	26
SIKKIM	3	1	1	1
TAMILNADU	248	90	130	28
TRIPURA	6	4	0	2
uttar pradesh	504	281	110	113
uttarakhand	78	42	21	15
WEST BENGAL	40	21	9	10
	2280	1112	619	549